- :
- II. (i) A copy each (in English and Hindi) of fhe following papers, under sub-section (1) of section 619A of the Com anies Act, 1956:—
 - (a) Seventy-ninth Annual Report and Accounts of the British India Corporation Limited, Kanpur, for the yea,: 1998-99, together with the Auditor's Report on ine' Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by -Government on the working of the above Corporation.
 - (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library See No. L.T 1927/00]
 - (ii) A copy each (in English and Hindi) of the following papers:—
 - (a) Thirteenth Annual Report and Accounts of the National Institute of Fashion Technology, New Delhi, for the year 1998-99, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library See No. L.T 1924/00]

Notification of the Ministry of Home Affairs

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA SAGAR RAO): I lay on the Table under sub-section (4) of Section 18 of the Citizenshio Act, 1955 e copy (in English and Hindi) of the Ministry of Home Affairs Notification G.S.R. 344 (E) dated 20.4.200u publishing the Citizenship (Amendment) Rules, 2000.

- I. Notification of the Ministry of Finance
- II. Report of CAGL 31st March, 1999

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL) : Sir, I lay on the Table—